

Setting up of regional centre of National Film Archive at Trivandrum

1341. SHRI T. BASHEER: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to set up a regional centre of National Film Archive at Trivandrum; and

(b) if so, what steps Government have taken in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) Under the Sixth Plan 1980-85 there is a proposal for setting up of five Regional Centres of National Film Archive at Bangalore, Calcutta, Delhi, Madras and Trivandrum.

(b) The setting up of the Regional Centre of National Film Archive at Trivandrum is likely to be taken up during the Annual Plan 1984-85 under the Sixth Plan 1980-85. Hence, the necessary steps will be taken up while finalising the Annual Plan for 1984-85.

Setting up of regional office of Film Censor Board in Kerala

1342. SHRI T. BASHEER: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to set up a regional office of Film Censor Board in Kerala for Malayalam films; and

(b) if so, what steps Government have taken in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) and (b) A proposal to set up a regional office of the Central Board of Film Censors at Trivandrum, among other places, has been included in the Sixth Five Year Plan (1980-85). The proposal will

be implemented depending on the availability of resources.

Reserved posts

*1343. SHRI PANDURANG DHARMAJI JADHAV: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the reserved posts from the category of Class I and Class II officers are not filled in his Ministry;

(b) what is the position of the categories other than Class I and Class II in his Ministry;

(c) whether these posts have been filled in;

(d) if not, what are the reasons therefor; and

(e) by when these posts are likely to be filled in and what steps are being taken in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) to (e) The information is being collected and will be laid on the Table of the House.

Part-time Correspondence of AIR

1344. SHRI SHYAM SUNDER MOHAPATRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal under Government's consideration to increase the emoluments of part-time correspondents of All India Radio working in Districts; if so, what are the details in this regard; and

(b) whether it is a fact that part-time correspondents of newspaper are going to have benefits under the Palekar award?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) A proposal

to increase the fees for the Part-time Correspondents of AIR from Rs. 100—150 to Rs. 250 per month has been approved but this decision has not yet been implemented.

(b) The Working Journalist and other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions Act, 1955 amended by an act of Parliament (No. 36 of 1981 dated 18th September, 1981) do include part-time correspondents whose principal avocation is journalism within the scope of working journalists' as defined in Section 2, clause (f) of the Act. This amendment which is effective from 13th August, 1980 entitles such part-time correspondents the benefits of Central Government orders on Palekar Tribunals' recommendations.

Film on Pandit Nehru

1345. SHRI U. R. KRISHNAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the name of the foreign company with which an agreement has been entered into for producing a film on 'Pandit Nehru';

(b) what are the terms and conditions of the agreement; and

(c) the progress so far made in connection with the production of the film?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) to (c) A feature length documentary film on 'Pandit Jawaharlal Nehru' without any fictional character is proposed to be made on co-production basis between the Films Division, Government of India and the All Union Corporation Sovinfil (Moscow-USSR) and Tsentranautchfilm Studio (Moscow-USSR). Negotiations are currently in progress between the Indian and the Soviet sides for finalisation of the script and co-production agreement.

All India Radio, Kashmir

1346. SHRI ABDUL REHMAN SHIEKH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware that while broadcasting news and other programmes from Srinagar, the name of the Broadcasting Station is announced as "Radio Kashmir" whereas in other parts of the country the name of the Broadcasting Station is suffixed after announcing "All India Radio"; and

(b) if so, what is the reaction of the Government with regard thereto particularly when the State of Jammu and Kashmir is a part of India?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) and (b) The A.I.R. Station in Srinagar, for various historical reasons, is announced as "Radio Kashmir, Srinagar". There is no proposal at present to change the description of this station.

Stationing of Dogra Troupe at Srinagar

1347. SHRI ABDUL RAHMAN SHIEKH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that a Dogra Troupe of the Songs and Drama Division has been stationed at Srinagar despite the fact that their programmes are mostly meant to cater Jammu, Kangra and other Dogra speaking areas;

(b) if so, what are the reasons therefor;

(c) what is the annual expenditure being incurred on the troupe on account of their travel etc. to various places in connection with their programmes; and

(d) whether Government have considered the desirability of stationing the troupe at Jammu to save expenditure and if not, what are the reasons therefor?